19th July, 1)970, of the Attorney General of India.

(iv) Opinion of the Advocate General, Uttar Pradesh.

[Placed in Library. See No. LT 3924/70 for (i) to (iv).]

# NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

SHRI JAGANNATH PAHADIA: Sir. I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955; —

- (i) Notification G.S.R. No. 1098/ Ess. Com./Sugar, dated the 22nd July. 1970, publishing the Sugar (Restrictions on Movement) Order, 1970
- (ii) Notification G.S.R. No. 1100/ Ess. Com./Sugar, dated the 24th July, 1970, publishing the Sugar (Price Determination) Ninth Amendment Order, 1970.

[Placed in Library. See No. LT 3947/70 for (i) and (ii1,]

#### ANNUAL REPORT (1967-68) ON THE ACTIVITIES OF THE COAL MINES LABOUR WELFARE ORGANISATION

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): Sir, I beg to lay on the Table a copy of the Annual Report on the activities of the Coal Mines Labour Welfare Organisation for the year 1967-68. [Placed in Library. See No. LT-3924/70.]

#### STATEMENT BY MINISTER HE. CHANDA COMMITTEE'S REPORT ON CO-ORDINATION OF THE MEDIA OF MASS COMMUNICATION

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJ-RAL): Sir, I beg to lay on the Table a statement (in English and Hindi)

showing the action taken by Government on the recommendations contained in Part II of the Chanda Committee's Report on 'Coordination of the Media of Mass Communication'. [Placed in Library. See No. LT-3945/70.]

EIGHTH REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES SHRI SUKHDEV PRASAD (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the Eighth Report (English ancl Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding the action taken by Government on recommendations contained in the Third Report of the Committee relating to the Department of Social Welfare—Post-Matric Scholarship Scheme for Scheduled Caste Scheduled Tribe Students for Studied in India.

### STATEMENT BY MINISTER RE. TREATY SIGNED BETWEEN THE FEDERAL REPUBLIC OF GERMANY AND THE U.S.S.R. IN MOSCOW

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): Sir, if you allow I may lay the statement on the Table.

MR. DEPUTY CHAIRMAN: If it is a long statement you can lay it on the Table of the House.

SHRT SURENDRA PAL SINGH: Sir, I lay it on the Table of the House. [Placed in Library. See No. LT-4017/70].

## ANNOUNCEMENT RE. GOVERNMENT BUSINESS

THE LEADER OF THE HOUSE (SHRI K. K. SHAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Tuesday, the 18th August, 1970. will consis), of:

0) Further consideration and passing of the Prevention of Water Pollution Bill, 1969.